

KOTAK SHOP SECURE ENDORSEMENT / EXTENSION WORDINGS

SECTION I - STANDARD FIRE AND SPECIAL PERILS

REMOVAL OF DEBRIS (in excess of 1% of the claim amount)

Attached to and forming part of the Policy No.

It is hereby declared and agreed that in consideration of payment of additional premium this insurance extends to cover costs and expenses necessarily incurred by the Insured in

- i) Removal of debris from the premises of the Insured;
 - ii) Dismantling or demolishing;
 - iii) Shoring up or propping." of the portion or portions of the property insured by this policy destroyed or damaged by perils hereby insured against but not exceeding the limit of 10% of the Sum Insured.
- ii) & (iii) above should be deleted when neither Building nor Machinery are covered.

UIN: IRDAN152RP0011V01201920/A0056V01201920